

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRL.M.P.NOS.22120-22122/2013 in &
Petition(s) for Special Leave to Appeal (Crl) Nos...../2013
CRL.M.P.NOS.22120-22122

(From the judgement and order dated 22/04/2013 in CRLA No.1055/2011, CRLA No.1061/2011, CRLA No.1707/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

YOGENDRA PRASAD

Petitioner(s)

VERSUS

KM.SEEMA AZAD & ANR.ETC.ETC.

Respondent(s)

(With appln(s) for permission to file SLP and office report)

Date: 31/01/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Dinesh Kumar Garg, Adv.
 Mr. L.S. Bakshi, Adv.
 Mr. M.S. Bakshi, Adv.
 Mrs. Neelam Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List these matters before a Bench of which one of us
(Chandramauli Kr. Prasad, J.) is not a member.

(Sanjay Kumar)	Court Master (Indu Satija)	
	Assistant Registrar	